

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2723
ANSWERED ON:19.03.2007
DIFFERENCE IN ACTUAL AND PRINTED COST
Mahato Shri Narahari

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the existing provision regarding margin allowed between actual cost and printed price in regard to packaged consumer goods including food items;
- (b) the arrangements made for checking this in order to prevent its violation;
- (c) whether any action has been taken by the Union Government on the complaints received in this regard during the last three years; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : The provisions of the Standards of Weights and Measures (Packaged commodities) Rules,1977 , inter alia provide that the manufacturer declare on the package its retail sale price in the form "MRP Rsâ€;(inclusive of all taxes)". The quantum of price declared on the package is decided by the manufacturer. There is no provision in the Rules regarding margin allowed between actual cost and printed price .
- (b) to (d): Does not arise.